

ORDERS OF THE TRIBUNAL

NOTES OF THE REGISTRY

Counter not
filled.
File Regd.
6/17

Order ~~dt. 7.7.2000~~

None appears. Counter
not filed. Last chance
over. Put up to Bench.

7/1/00

REGISTRAR

Law 2ma court
order dt. 7.7.00
may please be
seen.

Counter not
filled.
File ~~26/7~~ Bench

free copy
of the order
dt. 27.7.00 given
to both counsels

Spacts
2/8

Recd
2-3-2002
S.O.

Counter not
filled.
File ~~19/19~~ Bench

5. ORDER DATED 28-11-2000.

It is submitted by Shri S. Mohanty on behalf of learned counsel for the applicant that she does not want to pursue this OA and she wants to withdraw the OA. It is submitted by learned Senior Standing Counsel that the relief claimed by the applicant has already been granted to her. Learned counsel for the applicant has filed a Memo seeking withdrawal. We have heard Mr. S. Mohanty on behalf of learned counsel for the applicant and Mr. A. K. Bose, learned Sr. Standing Counsel appearing for the Respondents. In view of the Memo filed the OA is disposed of as withdrawn.

✓ MM 28/11/2000
vice-Chairman

L. M. Member (Judl.)